

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/632/ (IB)/2017
NAME OF THE PETITIONER(S) : EDELWEISS ASSET RECONSTRUCTION CO LTD
NAME OF THE RESPONDENT(S) : AML STEEL & POWER LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Suganya
Revathy
Shrutha Vasudevan

Counsel for Applicant

Sankar Narayanan Sr. Counsel
Jayesh B Dolia
MS Shanmuga Sundaram
Geethanjalli
M/s Arivar & Dolia

Counsel for Respondent

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that they have withdrawn the proceedings before the DRT in relation to SA 112/2017 and prayed for time to make further submissions. Time is enlarged at request. Put up on 04.12.2017 at 10.30 A.M.

S Vijayaraghavan
Member (Technical)

K Anantha Padmanabha Swamy
Member (Judicial)